

SHRI LOBO PRABHU : I would like to know from the hon'ble Minister if Ministers are above the law. Secondly—it comes to this—where they break the law as in this case or encourage breaking of rules, whether this Government will not make an example of these Ministers so that the public is assured that those in charge of Government are not able to follow it themselves ?

MR. SPEAKER : The question is about a former Minister.

SHRI LOBO PRABHU : Arising from that, Sir....

MR. SPEAKER : No, No. No Please I cannot allow this. (*Interruptions*)

श्री लघु लिमये : यह इस से अगर सम्बन्धित हो तो मैं भी सवाल करूंगा। मैं चाहता हूँ कि आप इजाजत दें। मैं किसी को रोकना नहीं चाहता लेकिन हम को भी पूछने का अधिकार होना चाहिए।

MR. SPEAKER : I have not allowed it. Now why are you worried about it ? Every one of us is an ex-Minister. (*Interruptions*).

AN HON. MEMBER : Not every one, Sir.

MR. SPEAKER : That is true. But if some of you are lucky, you may become Minister. You are all prospective Ministers.

श्री ओ० प्र० श्यामी : अध्यक्ष महोदय, यह हड़तालों के द्वारा यहां के प्रोडक्शन में काम के सम्बन्ध में हानि होती है क्या सरकार ने कभी ऐसा सोचा है कि इन हड़तालों के द्वारा काम की और प्रोडक्शन की हानि न हो ऐसा कोई तरीका निकाला जाय अर्थात् मजदूरों के प्राफिट में डाइरेक्ट हिस्सा हो उन के लेबर को भी कैप्टिल मान कर फैक्टरीज में और मिस्स में केवल पूंजी को ही कैप्टिल न मान कर लेबर को भी कैप्टिल मान कर उस के प्राफिट में हिस्सा देने का भी क्या आप ने विचार सोचा है ताकि यह हड़तालें हमेशा के लिए समाप्त हो जाय ?

SHRI Y. B. CHAVAN : I think that this question should rally be addressed to the Labour Minister.

MR. SPEAKER : Next Question. Shri D. N. Patodia.

श्री मधु लिमये : सिर्फ कम्युनिस्ट मार्किस्ट के बारे में क्वेश्चन कैसे ऐडमिट हो जाता है ?

श्री रवि राय : क्या यह जानबूझ कर रक्खा गया है ?

MR. SPEAKER : I can only admit the questions as they come; the Chair and the office do not table these questions, but it is the Members who put these question.

VIGILANCE FORCE OF C.P.I. MARXISTS

+

*633. **SHRI D. N. PATODIA :**

SHRI NITIRAJ SINGH CHAUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether attention of Government has been drawn to the news-item which appeared in the 'Statesman' of the 13th October, 1967 that the C.P.I. Marxists Party has decided to set up a vigilance force of their own; and

(b) If so, the reaction of Government thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) The Government of Kerala has stated that volunteers are being given intensive training in Cannanore district but that no vigilance force of CPI(M) has come to their notice. They have also informed us that no act of highhandedness has come to their notice.

SHRI D. N. PATODIA : This action of formation of rival parties has set into focus the element of forming of private armies by political parties, by different political parties and not only Communists, and it is going to affect the democracy of India. In this respect let me quote from the same paper, namely *The Statesman* of October, 13th, which says:

"The first group of 35 officers of this Marxist Volunteer Force is already being trained in Calicut and six other groups are being trained, three each in Calicut and Cannanore districts..

The trainees are given uniforms, some in white, some in khaki, and are taught

self-protection techniques. The Left Communists plan to have at least 10,000 volunteers in each district with a minimum of about 20 located in each village".

SHRI VISWANATHA MENON : Not 10,000 but lakhs.

MR. SPEAKER : The hon. Member may ask a supplementary if he wants, later on. But he should not interrupt in this manner.

SHRI PILOO MODY : You can never stop a guilty conscience from talking.

SHRI D. N. PATODIA : What this has resulted in is that other parties also, in order to protect themselves against the formation of such armies by the Communist Party have started doing the same thing. The same newspaper report further says :

"The Kuttanad peasants have already formed a 1500-strong private force of their own to protect themselves against the Marxists."

It also says that :

"In Tamil Nad, even the Congress Party have started forming such parties."

Therefore, it is the very objective of the Communist Party (Marxist) to see that Indian democracy is regimented and people fight with each other. May I, therefore, know, to what extent Government are taking steps to curb these tendencies to form private parties by different groups ?

SHRI Y. B. CHAVAN : As far as the volunteer organisations are concerned, I think that practically every political party has its own volunteer organisation. The CPI (Marxist) also have this policy to have their volunteer force in every district. It is true and they have publicly said this.

SHRI S. K. TAPURIAH : Army.

SHRI D. N. PATODIA : These announcements are there.

SHRI Y. B. CHAVAN : I am not giving my opinion but I am only giving the information.

SHRI KANWAR LAL GUPTA : Could the hon. Minister tell us what the volunteer force of the Swantrata Party is ? (*Interruptions*)

MR. SPEAKER : I find that no question is being allowed to be answered. I do not know how I can conduct the pro-

ceedings here. The CPI (Marxist) Members can themselves ask a question later on. Why should they shout now ? Let them wait for their chance. Every party is represented in this House, and if Members from any party want to ask questions on this I shall give them a chance and they can ask their questions. But if every Member from every party including the Jan Sangh and the Swatantra wants to go on interrupting, I do not know how the proceedings can be conducted. This is not the way to proceed. Even when a question is asked, so many things are being read out; I am not referring to Shri D. N. Patodia, but I am talking generally. I find that it has become a habit in the House, and even the question takes about five minutes.

Then when the answer is being given, nobody allows him to read the answer. Interruptions begin in the middle. How can we proceed in this way ? If we proceed in an orderly way, two more questions can be done. It is not the Speaker who suffers but the members. If there are no interruptions, two more questions can be done.

SHRI Y. B. CHAVAN : I was saying that most of the political parties have their volunteer organisations and it appears that the CPI(M) has also become quite alive to this necessity to have volunteer organisations. They have started their intensive training programme....

SHRI HEM BARUA : He is very clever.

SHRI Y. B. CHAVAN :On the basis of a minimum of 10,000 in each district. At the same time, the militant speeches about the functions and objectives of these organisations are likely to be rather risky things. I would say this for the information of the House. If it is the purpose of any political party to develop some sort of vigilance force or parallel police force, then the Government of India will keep its eyes and ears open.

SHRI JYOTIRMOY BASU : He is making a mountain out of a mole-hill.

SHRI D. N. PATODIA : There is another aspect. How and to what extent are these para-military organisations of the political party being financed from other sources ? It is significant to note that in a news item published on 11th December which has re-

vealed information contained in certain confidential documents of the Communist Party; It shows how in a very peculiar and doubtful manner, the Communist Party is obtaining funds. To what extent are Government taking action to find out the source of financing of these para-military organisations in India, and to what extent are foreign governments responsible for it?

SHRI Y. B. CHAVAN: I have no information at the present moment to show that these volunteer organisations are being financed by any foreign agency.

SHRI D. N. PATODIA: Will he make inquiries about it?

SHRI Y. B. CHAVAN: I will.

SHRI NITRAJ SINGH CHAUDHARY: May I know if these militant organisations of the Marxist Communists are like the Red Guards, and whether they had held their rallies in Calicut on Manchera Maidan on 29-10-67?

SHRI E. K. NAYANAR: Yes, 2 lakhs.

SHRI Y. B. CHAVAN: I will not call them militant organisations. We will have to watch these things.

SHRI E. K. NAYANAR: I want to clear the position with regard to our party. We have volunteer organisations. We are training volunteers. That is correct. It is a pity that the Home Minister who just now said that 'our eyes and ears are open', did not know that during the last 10-15 years, the Jan Sangh have been training volunteers with weapons....

AN HON. MEMBER: In Kerala?

SHRI E. K. NAYANAR: in Kerala. But during this period their eyes and ears have been closed. Now the Congress is training its volunteers but his eyes and ears are closed to that; the Swatantra Party are training their volunteers in Kottayam district, but his eyes and ears are closed before that; the Jan Sangh are training their volunteers; his eyes and ears are closed to that.

MR. SPEAKER: What is the question?

SHRI E. K. NAYANAR: I want to clear the position. It is our bounden duty to clear our party's position here. Do not malign our party. Every party is giving training to its volunteers.

As regards this question, the reason for having this force was this. It is not a vigilance force. It is a self-protection force. Two months back, there was a hartal. (Interruptions).

That is the reason why the voluntary organisation has come up. One hundred and seventythree State buses were smashed by the Congress and Swatantra and other volunteers. One Communist party worker in Cannanore district was stabbed. (Interruptions). Other Communist party workers were attacked by the Congress and Swatantra workers. That is why we are organising a voluntary force for self-protection, not for attacking anybody. We are not getting money from Birlas and Tatas, we are getting money from the masses.

MR. SPEAKER: Kindly sit down. You have said what you wanted to.

SHRI E. K. NAYANAR: May I know if the Home Minister is aware of the training of volunteers by the different political parties with weapons, spears etc., and if so, what steps will he take?

SHRI Y. B. CHAVAN: The hon. member was provoked into asking a question because I said the Government of India will keep its eyes and ears open. Why should he be so provoked and angry about it?

SHRI E. K. NAYANAR: Your eyes and ears were never open before when volunteers of other parties, Congress and Swatantra, were trained. Now when it is the Communist Party, your eyes and ears are open.

SHRI Y. B. CHAVAN: This shouting really makes me more suspicious about the whole thing.

SHRI PILOO MODY: Therefore, I suggest he should now open his nose also!

SHRI Y. B. CHAVAN: What I was saying was that voluntary organisations all the political parties have. Therefore, CP(M) also had, I am not criticising them for that. And we have kept our eyes and ears open about these also in the past, we have kept our eyes and ears open in the present, and also for the future we will do that. I said it because certainly some militant observations made about this organisation possibly might lead to some risky conclu-

sions, and risky situations. That is why I had to make those observations.

SHRI MANUBHAI PATEL : In all these years, when different political parties had voluntary organisations, nobody took objection, but here is an organisation which is coming up where the Government is directly patronising it, and the Chief Minister and other Ministers are participating in that, and they are armed. May I know whether Government will take action ?

SHRI Y. B. CHAVAN : No.

श्री रवि राय : एजेंसी रिपोर्ट के मुताबिक दो तीन दिन पहले जब गृह मंत्री खुद सांगली गये थे तो वहां कांग्रेसी स्वयं सेवकों की तरफ से जो दूसरे दलों के लोग डेमॉन्स्ट्रेशन कर रहे थे, हमला किया गया और उनको मारा गया। वहां पर हजारों की तदादा में गृह मंत्री की चन्हाण की उपस्थिति में वे थे और वहां डेमॉन्स्ट्रेशन को उन्होंने मारा। मैं जानना चाहता हूँ कि क्या कांग्रेस दल के जो स्वयं सेवक हैं उनको दूसरी किसी पार्टी के लोगों को जो शान्तिपूर्ण ढंग से प्रदर्शन कर रहे थे मारने की छूट है ?

SHRI Y. B. CHAVAN : They have asked me a question about a situation of which I have no official information. Certainly it is a good thing they have asked, so that I can give the information that I know of. Congressmen who participated in the function there did not attack any demonstrator. Really speaking, the confrontation was between the police and the demonstrators.

श्री मधु लिमये : सारे अखबारों में आ चुका है।

SHRI Y. B. CHAVAN : Naturally, it was the duty of the police to see that there was order. Certainly it was their right to demonstrate peacefully, but when the stone-throwing etc., starts, the police has to make use of force. I am very sorry that this had to be done. As far as I know, the Congressmen have not done it. (Interruption)

श्री मधु लिमये : सभी अखबारों में यह छपा है।

श्री रवि राय : यह सब कुछ मंत्री महोदय की उपस्थिति में हुआ।

SHRI THIRUMALA RAO : May I know if the Ministry realises that it is its special responsibility not only to keep its eyes and ears open but also its hands ready to deal with the voluntary organisations that derive their inspiration and guidance from China and also in view of the fact that Mao's life-size photographs are being displayed in towns like Vijayawada and in Kerala ?

SHRI Y. B. CHAVAN : He has not asked for any information. He has made a statement.

SHRI VISWANATHA MENON : May I know whether the hon. Minister is aware that the Swatantra party is organising a voluntary corps in Kerala in the name of Paura Samiti and, if so, what action he has taken ?

SHRI Y. B. CHAVAN : will get a report from the Kerala Government about it.

श्री रामावतार शास्त्री : हमारे देश में साम्प्रदायिक तनातनी और झगड़े बहुत हो रहे हैं। मिल-मालिक और कारखानेदार गुंडों के जरिये मजदूरों पर हमला करवाते हैं और जमींदार भी किसानों की जमीन छीनने के लिए इसी तरह की गड़बड़ करते हैं। मैं यह जानना चाहता हूँ कि क्या इस प्रकार के लोगों के हमलों से रक्षा करने के लिये इस तरह का बालन्टीयर और दल कायम करना गैर-कानूनी या गलत है।

श्री नन्दकुमार सोमानी : बिल्कुल गलत है।

SHRI Y. B. CHAVAN : The hon. Member has not asked me any information, but he is asking for some sort of guidance from me. If he accepts me as his friend, philosopher and guide, I can certainly guide him.

SHRI TRIDIB KUMAR CHAUDHURI : Sir, I do not want to ask any question, but I wanted to draw your attention to the fact that in this House we are all supposed to be grown up enough not to indulge in mimicry. One Member may have a defective voice, but that does not mean that another Member should indulge in mimicry. (Interruptions)

MR. SPEAKER : I agree with the hon. Member.

श्री जार्ज कर्नेगोव : माननीय सदस्य को इस के लिए माफी मांगनी चाहिए।

श्री रवि राय : उनको आप के कहने से पहले ही माफी मांगनी चाहिए थी।

कुछ माननीय सदस्य : वह माफी मांगे।

MR. SPEAKER : I think nobody would do so in future. Not only that. I appeal to hon. Members to avoid such things. (Interruptions) Order, order. Please sit down. I am requesting all the Members to sit down including Mr. Shastri. I entirely agree with Mr. Tridib Kumar Chaudhury. But I do not know who did it. They are all hon. Members. If the hon. Member, whoever might have done it, feels sorry that he has done it and then gets up and says, "I am sorry", it will be very good.

SHRI PILOO MODY : I apologise on his behalf.

SHRI N. K. SOMANI : Sir, it was purely involuntary. I did not mean anything.

MR. SPEAKER : Very well; let us not do it in future. I am not talking of this instance only. After all, one may have some defect, whatever that defect.

SHRI BAL RAJ MADHOK : The hon. Home Minister has just now stated that all political parties can have voluntary forces and have volunteers for doing odd jobs here and there. But the situation that has developed in this country is that certain parties or groups are trying to create not voluntary force but some kind of armies. They are planning for some kind of civil war, some kind of Vietnam which they want to create in this country. An atmosphere is being created in the country in which civil war conditions are created and democratic values and norms are thrown to the winds. Is the Home Minister conscious of such trends and if so what steps are being taken to curb these trends in time so that democracy may be saved in this country for all times?

SHRI Y. B. CHAVAN : The hon. member has asked me a question of great political import. I do not think he should expect any categorical answer on this point from Government. It is really speaking a political question. If at all anybody has to start thinking on those terms, I would expect Mr Madhok to start thinking on those terms.

MR. SPEAKER : Today I am really very unhappy. No question or supplementary is allowed to be put without disturbance. Fortunately the Congress side has been very quiet because the opposition parties were throwing stones at each other between themselves. Even Mr. Randhir Singh is quiet today, let alone others. If somebody puts a question in Hindi, it is wrong. If somebody puts a question in English, it is wrong. If somebody puts a question about volunteers, somebody else shouts. Where will it lead to? If you tell me, I will dispense with the question Hour, because I find no supplementary is allowed to be without disturbance. If this happens, how can I control the House unless there is some self-restraint imposed by each member on himself?

SHRI RANDHIR SINGH : I will always obey you.

MR. SPEAKER : Please continue doing it.

SHRI A. SREEDHARAN : There seems to be a method in the madness on which the Government of India has embarked recently. First comes the question of law and order. Then comes the breakdown of the Constitution. Then comes the voluntary force. Finally comes the dismissal. The Home Minister himself said that every party has a voluntary corps or organisation like that. I would like to know whether the Government of India have evolved any basis to find out whether any organisation is indulging in subversive activities or any voluntary corps is acting against the country and if they have evolved any basis, what are its broad guidelines?

SHRI Y. B. CHAVAN : Why only voluntary organisation? Any organisation that is resorting to subversive activities will have to be taken note of by Government. That is why I said, my ears and eyes are open.

श्री अश्वजीत यादव : श्री मार्क्सिस्ट कम्यूनिस्ट पार्टी द्वारा संगठित स्वयं सेवक सेना या कोर की तरफ ध्यान आकर्षित किया गया है और माननीय गृह मंत्री ने कहा है हर पार्टी को इस बात का अधिकार है कि वह अपना स्वयं सेवक दल बना सकती है, लेकिन वह पुलिस और मिलिटरी के पैरालेस आर्म-

नाइजेरेशन नहीं हो सकता है। क्या माननीय गृह मंत्री का ध्यान इस तरफ़ भी गया है कि हमारे देश में आर० एस० एस० के नाम से एक ऐसा संगठन काम कर रहा है, देश में पिछले दिनों जो बहुत से हिन्दू-मुस्लिम बलबे हुए हैं और दूसरी घटनायें घटी हैं, उन में उस नें संगठित रूप से हिस्सा लिया है और उस के सदस्य सरकारी नौकरियों में भी है, जिस के कारण हमारे देश की सेकुलरिज्म आदि की एक्सेप्टिड पालिसीज़ के लिए भी खतरा पैदा हो गया है ?

श्री इसहाक साम्बली : उन्होंने गांधीजी को कत्ल किया है। वे गांधीजी के हत्यारे हैं।

SHRI Y. B. CHAVAN : He has asked about another organisation. I think Government has made its position very clear that we are treating RSS as a sort of political organisation and Government employees are prohibited from participating in it.

SHRI CHENGALRAYA NAIDU : Is it a fact that in Kerala they have started not a Red Guards organisation, but an organisation having red badges ? Will the Minister take suitable action to put down this sort of organisations (Interruptions) ?

SHRI Y. B. CHAVAN : Sir, I must not go by some sort of a hypothetical position in this matter. I said in my reply that this is a voluntary organisation of a political party and as long as it is a voluntary organisation working within limits, naturally we have to accept its *bona fides*.

MR. SPEAKER : Let us go to the next question.

श्री कंबरलाल गुप्त : अध्यक्ष महोदय, यह बड़ा सीरिअस सवाल है जो उन्होंने जबाब दे दिया है। उन्होंने कांस्टीट्यूशन पढ़ा है या ऐसे ही ऐलिंगेशन लगाते हैं ? (अवधान) . . . एक पार्टी के ऊपर बहुत सीरिअस ऐलिंगेशन लगाए जो झूठे और गलत हैं

MR. SPEAKER : Order, order. The hon. Member will have to write to me that he wants to make a statement and I will consider it. I would not allow it here and now.

SHRI KANWAR LAL GUPTA : *

SHRI HUKAM CHAND KACHWAI : *

MR. SPEAKER : Nothing need be taken down. Let them finish and then we will proceed.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, आप इतना मौका दीजिए कि हम आप को इस के बारे में लिखें और इस का खंडन करें। गृह मंत्री महोदय को जो मन में भ्राये कहना ठीक नहीं है।

MR. SPEAKER : That is the correct way. For instance, the other day Shri Ramamurti asked me. I said that he will have to give me notice, send me his statement and then I will consider it. That is the way of dealing with things. After all, I cannot help questions being asked by one party against another. Hon. Members were asking about Marxist Communists, Red Guards and then they came to RSS and all that. How can I help it ? I do not by telepathy know what the supplementaries would be. Unfortunately, sitting here, I have to allow these questions being put. If I do not allow one question one party will start shouting, and if I do not allow another question another party will start the same thing. If the hon. Member wants to say something, let him write to me, prepare his statement and send it to me and then I will consider. It is not that in every case I will allow. I will consider it and then allow. No promise will be given from the Chair, the Chair will consider all suggestions and requests.

श्री कंबरलाल गुप्त : अध्यक्ष महोदय, हम शोर नहीं मचाते हैं तो इस का यह मतलब नहीं है कि आप हमें इजाजत नहीं देंगे। आप दो मिनट मुझे दीजिए। उन्होंने सीरिअस ऐलिंगेशन लगाया है बगैर किसी बेसिस के और आप मुझे बोलने भी नहीं देंगे (अवधान)

श्री हुकम चन्द कच्छबाय : हमें सवाल पूछने दीजिए इसके ऊपर। यह हाउस में आरोप लगा है। हम उस का जवाब देना चाहते हैं। उन के पास कौन से ऐसे तथ्य हैं

MR. SPEAKER : Next question.